## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No. 422/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name	of the Company	Garg Sales Services Pvi	t.LtdVs-Registrar of Compani	ies, WB
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

OI B. U. NAIR

B. NAIRS Company

00/11/20

## ORDER

Ld. Counsel for the appellant is present.

We have received the report of ROC, West Bengal dated 23/08/2017, which is not a detail paragraphwise report. ROC, West Bengal is directed to file detail paragraphwise reply within 15 days from today. Petitioner is directed to serve a copy of the appeal to the Registrar of Companies, West Bengal for filing detail paragraphwise reply within 15 days from date of receipt and file affidavit of service within 7 days from today.

Let this order be communicated to ROC, West Bengal for compliance.

List it on 28/02/2017.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)